GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 694 TO BE ANSWERED ON THE 7Th FEBRUARY. 2023

NATURAL FERTILIZERS

694. SHRI SHANMUGA SUNDARAM K:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the amount of natural fertilizers produced, procured and disbursed, State-wise;
- (b) the steps taken by the Government to reduce dependency on chemical fertilisers and promote the usage of natural fertilizers;
- (c) the measures implemented to create awareness amongst farmers;
- (d) the steps taken by the Government to promote the usage of natural insecticides and pesticides; and
- (e) the steps taken to reduce the usage of chemcial pesticides and insecticides?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

- (a): The State –wise details of amount of various types of organic manures produced for distribution and consumption given in **Annexure I.**
- (b): In order to reduce dependence on chemical fertilizer and to promote usage of organic manures, Government is implementing dedicated schemes for promotion of organic farming in the country viz. Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) since 2015-16. PKVY is being implemented in all the States across the country other-than North Eastern (NE) States. MOVCDNER scheme is implemented exclusively in the NE States. Under these schemes, farmers are primarily encouraged to take up organic cultivation using organic manure and other organic inputs and the schemes provide end to end support to farmers i.e. from production to marketing of organic produce. Hands-on training to farmers about on-farm production of organic manure and its use are integral part of these schemes. Farmers are provided a subsidy of Rs

31000/ ha / 3 years under PKVY and 32500/ ha/ 3 years under MOVCDNER for various organic inputs.

- (c): For creation for awareness about natural fertilizer i.e. organic manures, National Center of Organic and Natural Farming (NCONF) has been organizing various trainings and awareness programmes namely 30 Day's Certificate Course, Field Demonstration and Training, Extension Officer training Programme and 7 days online/offline training course on various aspects of organic farming for various stakeholders including farmers to popularize Organic and Natural Farming practices using organic manures and other natural fertilizers. Besides organizing different training and awareness programs, NCONF has been publishing literature on organic and natural farming practices in English, Hindi and some of the regional languages for use by the farmers in fields.
- (d) & (e): The Government of India has taken various steps to promote the use of natural insecticides and pesticides i.e bio pesticides. Simplified guidelines have been formulated by Registration Committee (RC) for the registration of bio pesticides. For bio-pesticides provisional registration is being granted under Section 9(3B) of the Insecticides Act, 1968 along with the permission for commercialization during the provisional registration period of two years. Thereafter, extension is also granted thrice on yearly basis, to generate requisite data to be submitted for permanent registration under section 9(3) registration. Besides this, if the strain of a bio-pesticide is already registered for use in the country, no data generation is required by the subsequent registrants, except for confirmation of molecular identity of the strain from ICAR-National Bureau of Agriculturally Important Microorganisms (ICAR-NBAIM), Maunath Bhanjan (UP) and quality verification of the product from Central Insecticide Laboratory (CIL).

Integrated Pest Management (IPM) division of Directorate of Plant Protection, Quarantine & Storage, through its 36 Central IPM Centers (CIPMCs) across 28 states and 2 UTs conducts various training programmers such as Farmers Field Schools, two/five days HRD programmers, Kisan Goshthis, IPM Exhibitions and Seed Treatment Campaigns where awareness is created amongst farmers, NGOs/Pesticide dealers/State agriculture functionaries on use of bio pesticides, bio control agents and botanical formulations as an alternative to chemical pesticides for pest management, safe and judicious use of chemical pesticides, usage, dose and label claim instructions as approved by RC.

Registration Committee has registered Entomo-pathogenic fungus *Verticillium lecanii* which is approved for the management of insect pest on various crops. Presently, CIPMC's are successfully produces many biopesticides such as *Metarhizium*, *Beauveria*, *Pseudomonas*, *Bacillus*, *Trichoderma* spp., *Isaria fumosorosea*; biocontrol agents such as *Trichogramma* spp., *Chilonus blackburni*, Reduviid bug, *Rhynocoris marginatus*, *Chrysoperla zastrowi sillemi*, *Cryptolaemus montrouzeri*, *Goniozus nephantidis*, *Sycanus collaris*, *Psuedomallada astur* and releases in field for the management of various pests and pathogens.

Annexure- I

STATE WISE PRODUCTION OF ORGANIC FERTILIZERS IN INDIA (2021-22)

| S.No. | State | City Compost (A) | Organic manure | Vermi- compost | Phosphate rich organic manure (PROM) (D) | Bioenriched Organic Manure (MT) (E) | Bone meal, raw (F) | Bone meal, Steamed (G) | Potash derived from Rhodophytes (H) | Fermented Organic Manure (I) | Rural Compost (J) | Farm Yard Manure (K) | Total Manure in MT | Deoiled Cake MT | Liquid Fermented Organic Manure |
|-------|----------------------|---------------------|-------------------|-------------------|---|--|-----------------------|---------------------------------|--|------------------------------------|----------------------|-------------------------|--------------------|--------------------|--|
| 1 | Andhra | 0 | 463 | 964 | 617 | 157 | 0 | 0 | 0 | 0 | 18000 | 4805 | 25006 | 0 | (KL) 0 |
| 2 | Pradesh Arunachal | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 3 | Pradesh Assam | 2350 | 9050 | 111950 | 2202 | 1195.1 | 0 | 0 | 0 | 0 | 1512 | 2445 | 130704.1 | 121 | 0 |
| 4 | Bihar | 0 | 0 | 47860.95 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 47860.95 | 0 | 0 |
| 5 | Chhattisgarh | 752 | 30 | 137.07 | 1237.8 | 9.6 | 0 | 0 | 0 | 0 | 0 | 0 | 2166.47 | 0 | 0 |
| 6 | Delhi | 27033 | 140 | 484 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 27657 | 0 | 0 |
| 7 | Goa | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 8 | Gujarat | 34485.62 | 93545.598 | 580 | 26312.18 | 3500 | 0 | 0 | 0 | 0 | 16285.3 | 215600 | 390308.698 | 7185.12 | 0 |
| 9 | Haryana | 58512.28 | 44116.04 | 17718.97 | 59040.661 | 910.712 | 0 | 0 | 0 | 0 | 0 | 0 | 180298.663 | 289.38 | 8341.88 |
| 10 | Himachal Pradesh | 0 | 0 | 17.8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 17.8 | 0 | 0 |
| 11 | Jammu & Kashmir | 0 | 6700 | 3608 | 0 | 100 | 0 | 0 | 0 | 0 | 0 | 5304100 | 5314508 | 0 | 0 |
| 12 | Jharkhand | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 13 | Karnataka | 75476 | 153204 | 22188 | 21361 | 19381 | 0 | 0 | 0 | 0 | 254875 | 37542874 | 38089359 | 2273 | 0 |
| 14 | Kerala | 17329.9 | 19145.01 | 518.913 | 614 | 596.795 | 8837.667* | 0 | 0 | 0 | 45.25 | 0 | 38249.868 | 5011.13 | 0 |
| 15 | Madhya Pradesh | 14429.55 | 29135.62 | 7513.74 | 42358.89 | 816.5 | 0 | 0 | 0 | 0 | 0 | 0 | 94254.3 | 0 | 0 |
| 16 | Maharashtra | 75942 | 53386 | 11924.28 | 89900 | 0 | 153 | 0 | 0 | 0 | 0 | 0 | 231305.28 | 5520 | 0 |
| 17 | Manipur | 0 | 100 | 0 | 50 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 150 | 0 | 0 |
| 18 | Meghalaya | 0 | 0 | 308 | 0 | 0 | 10 | 0 | 0 | 0 | 0 | 13200 | 13518 | 0 | 0 |
| 19 | Mizoram | 0 | 1.5 | 42.6 | 0 | 0.2 | 0 | 0 | 0 | 0 | 0 | 13.5 | 57.8 | 0 | 0 |
| 20 | Nagaland | 0 | 561 | 1086 | 0 | 0 | 0 | 0 | 0 | 0 | 12984 | 53720 | 68351 | 0 | 0 |
| 21 | Odisha | 3460.175 | 1831.9 | 28573.9 | 200 | 200 | 150 | 0 | 0 | 0 | 1200 | 1500 | 37115.975 | 1350 | 0 |
| 22 | Punjab | 0 | 91.19 | 9.2 | 101.78 | 26.534 | 0 | 0 | 172.3 | 72.44 | 0 | 0 | 473.444 | 82.29 | 0 |
| 23 | Rajasthan | 3700 | 4000 | 4750 | 3640 | 2050 | 0 | 0 | 190 | 0 | 0 | 0 | 18330 | 0 | 0 |
| 24 | Sikkim | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | Tamil Nadu | 31947 | | 28170 | | | | | | | | | 60117 | | 0 |
| 26 | Telengana | 25035 | 99 | 1650 | 670 | 241 | 0 | 0 | 0 | 0 | 0 | 0 | 27695 | 0 | 0 |
| 27 | Tripura | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 28 | Uttar Pradesh | 117364.5 | 17661.99 | 225 | 4174.56 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 139426.05 | 0 | 0 |
| 29 | Uttarakhand | 2500 | 765.57 | 501.45 | 3193.535 | 0.59 | 0 | 0 | 0 | 0 | 0 | 0 | 6961.145 | 14246.8 | 0 |
| 30 | West Bengal | 0 | 2584.1 | 2232.82 | 0 | 1846.6 | 0 | 0 | 0 | 0 | 0 | 0 | 6663.52 | 0 | 0 |
| 31 | Chandigarh | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 32 | Puducherry | 0 | 0 | 130 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 130 | 0 | 0 |
| | Total | 490317.025 | 436611.518 | 293144.693 | 255673.406 | 31031.631 | 313 | 0 | 362.3 | 72.44 | 304901.55 | 43138257.5 | 44950685.06 | 36078.72 | 8341.88 |